

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 17th September, 2020

No.HC.VII-14/2020/ 3276 /A. Shri Anup Narayan Ghosh, Member, MACT, Dhubri, on his superannuation on 30.09.2020 shall hand over charge of the Court and Office of Member, MACT, Dhubri, to the District and Sessions Judge, Dhubri and the District and Sessions Judge, Dhubri shall remain in-charge of the Court and Office of Member, MACT, Dhubri, till any other alternative arrangement is made or till any further order.

By Order,

Sd/ Gautam Baruah

REGISTRAR (VIGILANCE)

Memo No. HC.VII-14/2020/ 3277 - 3288 /A.

Dated 17.09.2019

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. Shri Anup Narayan Ghosh, Member, MACT, Dhubri, for information and necessary action.
4. The District and Sessions Judge, Dhubri for information and necessary action.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Chief Judicial Magistrate, Dhubri.
8. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
9. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
11. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

Sd/
17/9/2020
REGISTRAR (VIGILANCE)

PS
17/09/2020